



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या: H023.64 / सी-3 / NGT 296 / 2023

दिनांक: 27/10/2023

To,

The Registrar,  
The National Green Tribunal,  
Principal Bench,  
New Delhi  
E-mail- judicial-ngt@gov.in

Sub: Report of The Joint Committee Inspection Report in compliance of the order dated- 02.08.2023 passed by Hon'ble National Green Tribunal, New Delhi in Original Application No. 464 of 2023 Prashant K. Gupta Versus State of U.P.

Sir,

In compliance of the order dated- 02.08.2023 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 464 of 2023 Prashant K. Gupta Versus State of U.P. The inspection of Joint Committee conduct on 08.09.2023. The Joint Committee Inspection Report is annexed herewith and forwarded to you with the request that the same may be placed before the Hon'ble Tribunal.

Enclosure- As above

Yours Sincerely

( Pradeep Sharma )

Chief Environmental Officer,  
Circle-3

Copy to:

1. District Magistrate, Meerut.
2. Shri Pradeep Mishra, Advocate on Record, Hon'ble Supreme Court/ NGT, New Delhi for necessary action please.
3. Law Officer-1, U.P. Pollution Control Board, Lucknow for information and necessary action please.
4. Regional Officer, U.P. Pollution Control Board, Meerut for information and necessary action.

Chief Environmental Officer,  
Circle-3

**ACTION TAKEN REPORT IN COMPLIANCE TO HON'BLE NGT ORDERDATED 02.08.2023 IN THE ORIGINAL APPLICATION NO. 464 OF 2023 IN THE MATTER OF PRASHANT KUMAR GUPTA VS STATE OF U.P.**

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**Background-**

Hon'ble NGT in its Order Dated 02.08.2023 Original Application No. 464 of 2023 in the matter of Prashant Kumar Gupta Vs State of U.P., which is registered on a letter petition dated 26.04.2023 filed by complainant Prashant Kumar Gupta 108-109, Chanakyapuri, Shastri Nagar, Meerut directed as below-

*...“2. Prima facie, the averments made in the application raise questions relating to environment arising out of the implementation of the enactments specified in Schedule I to the National Green Tribunal Act, 2010. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of Uttar Pradesh State Pollution Control Board (UPSPCB) and District Magistrate, Meerut and direct the same to meet within one week, undertake visits to the site, look into the grievances of the applicant, associate the applicant, verify the factual position, identify the violators and take appropriate remedial action by following due course of law. The State PCB will be the nodal agency for coordination and compliance.*

*3. Factual and Action taken Report may be submitted within one month by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.”...*

**Inspection of site and action taken report-**

Inspection of site was carried out on 08.09.2023. Complainant Mr. Prashant Kumar Gupta was present at the time of inspection. The questioned place is situated in Chanakyapuri Colony. This colony was developed by private developer during 2001-2003. Initially 135 units of residential plots were developed and sold. Construction of the houses were carried out by the plot owners there on. In the corner approx. 500 sq. mtr. Land of the said colony is vacant where garbage was

dumped. Self-grown dry grass and garbage got fired in the month of May 2023. At the time of inspection self-grown green grass of 4-5 feet height was found on the said vacant land.




Complainant Mr. Prashant Kumar Gupta and Mr. Neeraj Tyagi, President, Chanakyapuri Resident Welfare Association were agreed that recently garbage burning incidents have not been occurred. Representatives present at the time of inspection were unable to identify the reason/culprit of incident. Electric transformer is installed at the place of incident, it may be possible that due to sparking burning incident would have been occurred. Presently Solid waste generated from the colony is being collected and transported by Municipal Corporation, Meerut.

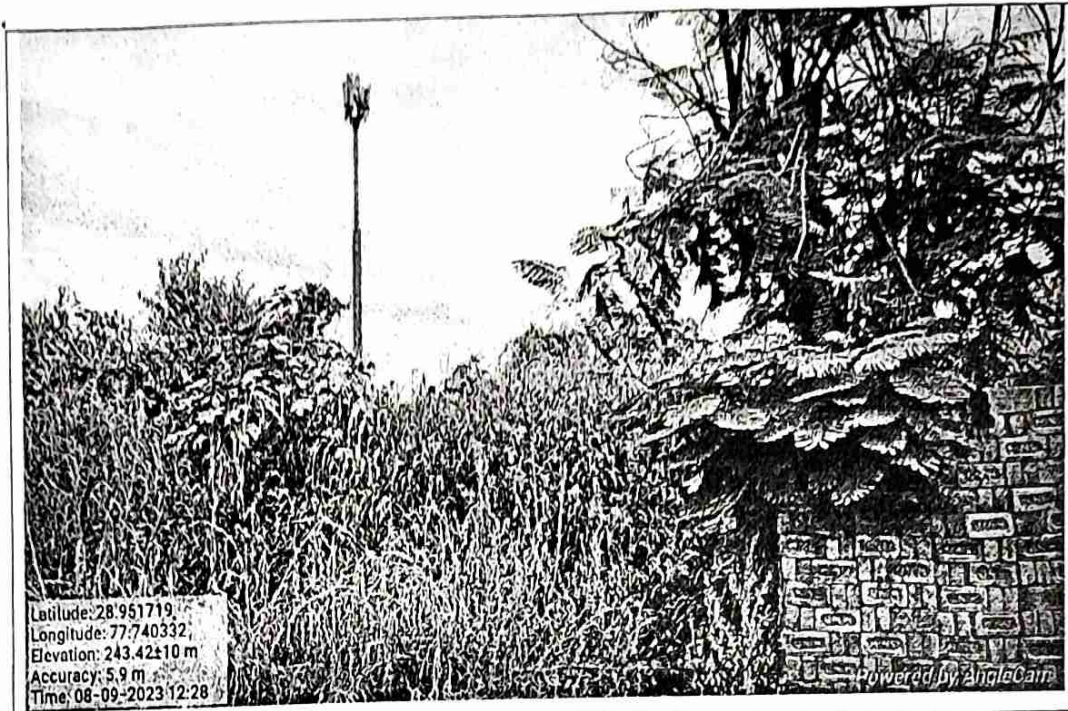
Copy of photographs taken during inspection is attached.

**Findings of the Visit and Action Taken:**

In the corner of colony approx. 500 sq. mtr. land is vacant where garbage was dumped. Self-grown dry grass and garbage got fired in the month of May 2023. In the inspection self-grown green grass of 4-5 feet height was found on the said vacant land. Solid waste generated from the colony is being collected and transported by Municipal Corporation, Meerut presently. The Committee advised the RWA representatives to report any such kind of incident in future immediately to control room a Nagar Nigam, Meerut.

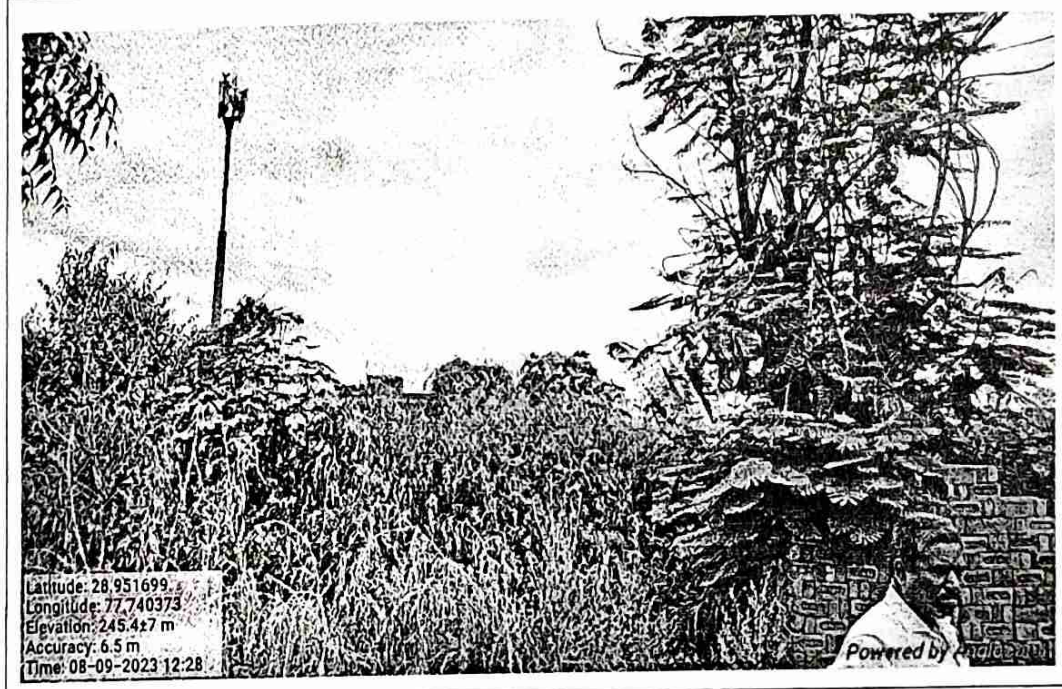
Joint report in the compliance of order passed by Hon'ble National Green Tribunal in the matter is for kind consideration.

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| Amit Kumar Singh,<br>Additional District Magistrate, Administration<br>District – Meerut        |   |
| Dr. Harpal Singh,<br>Veterinary Office/Nagar Swasthya Adhikari<br>Municipal Corporation, Meerut |  |
| Yogesh Kumar Mishra,<br>Assistant Environment Engineer<br>U.P. Pollution Control Board, Meerut  |  |



Latitude: 28.951719  
Longitude: 77.740332  
Elevation: 243.42±10 m  
Accuracy: 5.9 m  
Time: 08-09-2023 12:28

Powered by AnglerCam



Latitude: 28.951699  
Longitude: 77.740373  
Elevation: 245.4±7 m  
Accuracy: 6.5 m  
Time: 08-09-2023 12:28

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